

Central Administrative Tribunal

Principal Bench: New Delhi

OA-320/2002
MA-317/2002

this the day of 12th December, 2002

Hon'ble Sh. Shanker Raju, Member(J)

1. Smt. Vidya Devi,
widow of late Sh. Om Prakash,
Vill. Nagla Kalar
(Budh Vihar Colony),
Khair Bye-Pass, Banna Devi,
Aligarh(UP).
2. Sh. Prmod Kumar,
S/o late Sh. Om Prakash,
Vill. Nagla Kalar(Budh Vihar Colony),
Khari BBye-Pass, Banna Devi,
Aligarh(UP). Applicants

(By Sh. D.N. Sharma, Advocate)

Versus

1. Union of India through
the Secretary to the Govt. of India,
Ministry of Urban Development & Employment,
Nirman Bhawan, New Delhi.
2. The Director of Printing,
Government of India,
Nirman Bhawan, 'B' Block,
New Delhi.
3. The Manager,
Government of India Press,
Aligarh(UP). Respondents

(By Sh. Ajesh Luthra, proxy for Smt. Avinash Kaur,
Advocate)

ORDER (ORAL)

Heard learned counsel for both the parties.

2. In view of the reply filed by the respondents where they have stated that on consideration the name of the applicant has been placed at Serial No. 87 B of the list of LDC to be offered appointment in accordance with his position in the waiting list.

(P)

(2)

3. O.A. is disposed of with the direction to the respondents that the case of the applicant would be considered in accordance with the seniority list as per his placement in the waiting list.

S. Raju
(Shanker Raju)
Member (J)

kd